



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/258/ (IB)/2017  
NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS  
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Mr Ramakrishnan Viravagham M/S. G. Sivashankaran & S. Sathyaganesh	Senior advocate for Counsel for petitioner.	
2.	A. G. SATHYANARAYANA A/C: MYLSAMY	For Respondents	

ORDER

Counsel representing both the parties are present and made their submissions.  
Order is reserved.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)